

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 14th July, 2016

No.HC.VII-72/2016/3493 /A # In the interest of administration, Shri Abhijit Dutta, Systems Officer, District Court, Nagaon is transferred and posted temporarily as Systems Officer on Special Duty, Gauhati High Court, Guwahati. During his posting in the High Court, Shri Dutta will visit the Judicial Courts of Nagaon District, as and when the situation so requires, with prior permission of the Central Project Coordinator, eCourts Project.

Shri Dutta will join at his new place of posting immediately.

By Order,
Sd/- M. A. Ali

REGISTRAR (VIGILANCE)

Memo No.HC.VII-72/2016/3494-3509 /A dated 14.07.2016

Copy to: -

1. The L.R. & Secretary to the Govt. of Assam, Law and Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Nagaon.
5. The Joint Registrar (PM&P), Gauhati High Court, Guwahati.
6. The Chief Judicial Magistrate, Nagaon.
7. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
8. The Systems Analyst, Gauhati High Court, Guwahati for uploading the Notification in the Gauhati High Court website.
9. The C.A. to the Registrar General/Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati.
10. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidam, Guwahati for publication of the Notification in the Assam Gazette.
11. Shri Abhijit Dutta, Systems Officer, District Court, Nagaon.

C. A. Ali 14/7/16
REGISTRAR (VIGILANCE)

14/7/16